## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

# LOK SABHA UNSTARRED QUESTION NO.44 TO BE ANSWERED ON 16<sup>TH</sup> NOVEMBER, 2016

#### MORTGAGE OF SPECTRUM

### 44. SHRI JAYADEV GALLA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has proposed to allow mobile service providers to mortgage the spectrum;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the present status of the proposal and the benefits likely to be accrued as a result thereof?

#### **ANSWER**

### THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) Yes, Madam.
- (b) The Department of Telecommunications has allowed to keep the rights to use the Access Spectrum as security to obtain financial assistance from the lenders. This shall facilitate the financing of the Telecom Industries and mitigate the stress of the banking sector as well as fulfilling the Department of Telecommunications' mandate regarding the spectrum management.
- (c) The "GUIDELINES FOR SINGNING OF TRIPARTITE AGREEMENT" have been issued by the Department of Telecommunications vide no.1-11/2015-LFP-I/TPA dated 03.10.2016.

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